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Title: Secretary General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 27<sup>th</sup> August, 2010, agreed without any amendment to the Code of Criminal Procuedure (Amendment) Bill, 2010, passed by the Lok Sabha on the 12<sup>th</sup> August, 2010.

SECRETARY-GENERAL: Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that t h e R a j y a S a b 27<sup>th</sup> August, 2010 agreed without any amendment to the Code of Criminal Procedure (Amendment) Bill, 2010 which was passed by the Lok Sabha at its sitting held on the 12<sup>th</sup> August, 2010."

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